

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 153/MP/2025 alongwith I.A. No.160/2026

Subject : Petition under Section 79(1)(f) of Electricity Act, 2003 seeking (i) quashing of supplementary invoice dated 15.11.2024 raised by NHPC Limited towards water tax (ii) directions to NHPC Limited restraining it from further raising supplementary bills for water tax upon UPPCL and uploading the same on PRAAPTI Portal and (iii) directions to Power Finance Corporation Limited/Grid Controller of India Limited to not regulate power with respect to UPPCL on account of default in payment of supplementary bill dated 15.11.2024.

Petitioner : UPPCL and 4 others

Respondent(s) : NHPC and 2 others

Date of hearing : **22.9.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Abhishek Kumar, Advocate, UPPCL
Ms. Shubham Mudgil, Advocate, UPPCL
Shri Aditya Pratap Singh, Advocate, UPPCL
Shri Rajiv Shankar Dvivedi, Advocate, NHPC
Shri Sushant Sarkar, Advocate, NHPC
Ms. Priya, Advocate, NHPC
Shri Aman Mahajan, NHPC

Record of Proceedings

The matter was called out for hearing in hybrid mode.

2. During the hearing, the learned counsel for the Petitioner submitted that the Petitioner has filed an Interlocutory Application (I.A. No. 160/2026) seeking amendment of the Petition, in compliance with the Record of Proceedings for the hearing dated 16.7.2026.
3. The learned counsel for the Respondent, NHPC, while opposing the amendment application filed by the Petitioner, submitted that the reply to the said IA has already been filed and sought permission to file written submissions along with the supporting judgments.
4. The Commission, after hearing the parties, adjourned the hearing and permitted the Respondent, NHPC, to file its written note of submissions on or before **15.10.2026**.



5. The Petition along with an I.A. No. 160/2026 shall be listed for hearing on **19.11.2026.**

By order of the Commission

**sd/-
(T.D. Pant)
Joint Chief (Law)**

